

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Competition Appeal (AT) No. 13 of 2017

IN THE MATTER OF:

Vinod Kumar Gupta

...Appellant

Versus

Competition Commission of India & Anr

...Respondents

Present:

For Appellant :

**Mr. Prakhar Gupta, Mr. Sakhi Jain and
Mr. Vinod Kumar Gupta, Advocates**

For Respondent:

**Mr. Amit saibal, Sr. Advocate with Yaman Verma,
Mr. Pavit Katoch, Ms Nitika Dwivedi, Mr. Shashank
Mishra, Mr. Saksham Dhingra, Mr. Soham, Advocates
Mr. Kunal Sharma, Counsel for Respondent No.1, CCI.**

ORDER

17.09.2019

Due to paucity of time the matter could not be taken up.

Post this appeal 'for hearing' on **11th November, 2019.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

R N/gc/